

[English]

### **Studies by ITRC and CFTRI on Food Adulteration**

4325. DR. (SHRIMATI) PADMA: Will the PRIME MINISTER be pleased to state :

(a) whether the Industrial Toxicology Research Centre (ITRC) and the Central Food and Toxicology Research Institute (CFTRI) have undertaken any field studies on food adulteration;

(b) if so, the details thereof and the follow-up action taken on these studies;

(c) whether ICAR and ICMR have also been working on similar projects separately;

(d) whether an inter-institutional coordination has ever been attempted in these areas and if so, the details thereof;

(e) whether the Government propose to have such a coordination in respect of eco-health survey as announced by the ITRC to ensure conservation of limited facilities and broader and wider participation and application, utilising the expertise of the various institutions; and

(f) if so the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) and (b). Yes, Sir, ITRC has undertaken two surveys on food colour usage during the last two decades. The first survey covering a period of ten years indicated indiscriminate use of non-permitted colour in 70% of coloured eatables. The second survey showed that their use diminished by over 50%. A higher use of non-permitted colours has been noted in rural markets. The findings have been intimated to the Ministry of Health through the

Prevention of Food Adulteration Committee.

CFTRI also undertakes analysis of appellate food samples the results of which are reported to DGHS for necessary action.

(c) No, Sir, the ICAR-ICMR panel has been working in collaboration by meeting from time to time to discuss areas of activity. ICAR scientists take care of agricultural aspects whereas health aspects are looked into by the ICMR scientists.

(d) Yes, Sir, apart from the ICMR-ICAR panel, the ICMR task force on "Monitoring and surveillance of food contaminant hazards in India" is composed of representatives of the Punjab Agricultural University, Ludhiana, the Bhagalpur University, ITRC, Lucknow, CFTRI, Mysore, The National Institute of Nutrition (NIN), the National Institute of Occupational Health (NIOH) and the Central Food Laboratories at Calcutta and Pune

(e) and (f) ITRC undertook an Eco-Health Survey in Respect of Delhi and an announcement about which was made on 26.11.91. The Eco-Health Survey announced by ITRC was a laboratory programme. At present ITRC does not have a plan for creating a collaborative set up for an Eco-Health Survey

### **Foreign Investments in Hotel and Tourism**

4326 SHRI B.N REDDY Will the PRIME MINISTER be pleased to state :

(a) whether hotel and tourism related industries will be eligible for approval for direct foreign investment upto 51% foreign equity, and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE

MINISTRY OF INDUSTRY (PROF P J KURIEN) (a) and (b) Hotel and tourism-related industry is listed in Annex III to the Statement on Industrial Policy tabled in both Houses of Parliament on 24th July, 1991. As such, it is eligible for direct foreign investment upto 51% equity provided foreign equity covers the foreign exchange requirements for imported capital goods, if any. The approval will also be subject to the condition that the outflow on account of dividend payments should be balanced by foreign exchange earnings over a period of time.

[Translation]

### **Sugar Mills in Uttar Pradesh**

4327 SHRI HARI KEWAL PRASAD Will the Minister of FOOD be pleased to state

(a) the total number of sugar mills in Uttar Pradesh and the number out of them functioning at present

(b) the number of sick sugar mills in the state at present

(c) the annual loss of revenue as a result thereof,

(d) whether the Government propose to take steps to improve the condition of such mills,

(e) if so, the expenditure to be incurred thereon and the time by which the work would be completed, and

(f) the number of new sugar mills proposed to be opened in the state during the Eighth Five Year Plan?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI) (a) As on 30.9.1991, there were 105 installed sugar factories in the State of

Uttar Pradesh, out of which 100 have, as per latest reports received, started working during the current 1991-92 crushing season.

(b) Board for Industrial and Financial Reconstruction (BIFR) have received only one reference from the State of Uttar Pradesh in respect of Lakshmi Sugar Mills under the provisions of the Sick Industrial Companies (Special Provisions) Act, 1985 so far. According to the BIFR, a notice for winding up of the mill has been issued. The above Act applies to industrial companies.

Information regarding sick sugar factories in the Cooperative and Public Sectors is not maintained.

(c) Since the mill is continuing its crushing operations, there is no loss of revenue.

(d) and (e) Appropriate action is being taken by the Board for Industrial and Financial Reconstruction.

(f) The number of new sugar mills to be installed in the State of Uttar Pradesh during the 8th Five Year Plan would depend upon various factors like letters of intent/licences issued and to be issued, availability of finances and machinery etc.

4328 SHRI BHAGWAN SHANKAR RAWAT Will the PRIME MINISTER be pleased to state

(a) the number of employees whose services are not required due to liberal use of computers in various departments of the Union Government and Public Undertakings and due to the emphasis on privatisation under new industrial policy declared by the Union Government,

(b) whether the Government are formulating a Scheme to use Services of the surplus employees,